

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:7274  
ANSWERED ON:14.05.2002  
INVESTIGATION BY CENTRAL VIGILANCE COMMISSION  
DUMPA MARY VIJAYAKUMARI

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether Central Vigilance Commission has decided to put on the net the names of corporate houses which have defaulted in repayment of loans and Non-Government Organisations that siphoned money from the Government; and

(b) if so, other details in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS ( SHRI I.D.SWAMI)

(a) & (b): Information is being collected and will be laid on the Table of the House.